

**CP NO. 84(ND)/2013
RT No.29/2016**

Arun Kumar Goyal & Ors.

...Petitioners

Versus.

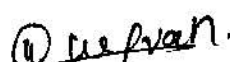
M/s Aar Kay Chemicals Ltd. & Ors.

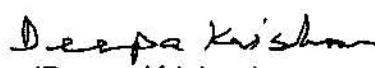
...Respondents

Present: Mr. J.S. Puri, Advocate with Mr. Ashish Bansal,
and Mr. Sunish Bindlish, Advocates for petitioners.
Mr. Aniruddha Choudhury Advocate with Mr. Gaurav
Mehta, Practising Company Secretary for respondents
No.1 to 9 and 15 to 16.

To be listed along with CP No.146(ND)/2012 / RT No.27 of 2016
for 13.01.2017 for arguments. Learned counsel for the petitioners may inspect
the record statedly lying in the Registry of National Company Law Tribunal,
Chandigarh Bench.

It is observed that time for disposal of the case has been extended
for three months w.e.f. 5.10.2016 vide order dated 26.10.2016 of the Hon'ble
President, NCLT, New Delhi Bench in File No. 25/2/2016-NCLT. The case has
now been fixed for arguments on 13.01.2017. Therefore, intimation be sent to
the Hon'ble President, NCLT, New Delhi Bench in this regard.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

December 20, 2016
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